

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/ 2418 /A

From :- Shri Gautam Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Imtiaz Ali,  
District and Sessions Judge,  
Goalpara.

Dated Guwahati, the 11 <sup>th</sup> May, 2021.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJG /2087 Dated at Goalpara the 10<sup>th</sup> May, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from 13.05.2021, after office hours, till the morning of 15.05.2021, has been granted/rejected, on the basis of ground shown. Further, the Additional District & Sessions Judge, Goalpara will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-87/1998/ 2418 /A, dated 11.5.2021

Copy to:

1. The Project Manager, Gauhati High Court.

  
**REGISTRAR (VIGILANCE)**